

THE HIGH COURT OF ORISSA, CUTTACK
OFFICE ORDER

No.III-19/20 – 302 / Date. 07.01.2022

1. Shri Sumanta Behera
S/o- Shri Rabindra Behera
At- Pandara, P.O.- G.G.P. Colony,
P.S.- Mancheswar, Bhubaneswar
Dist.- Khurda, PIN- 751025
2. Ms. Santoshi Lenka
D/o- Shri Rama Chandra Lenka
At- Kulasekharpatana
P.O.-Dandamukundapur
P.S.- Pipili, Dist.- Puri, PIN-752104
3. Shri Basudev Swain
S/o- Shri Jagabandhu Swain
At- Dalabhanpur, P.O.- Bhanpur,
P.S.- Balanga,
Dist.- Puri, PIN- 752114
4. Ms. Swarna Prava Dash
D/o- Shri Gokula Chandra Dash
At- Durgadasapur, P.O.- Mangalpur
P.S.- Pipili, Dist.- Puri, PIN-752104
5. Ms. Gitanjali Nayak
D/o- Shri Birendra Nayak
At- Plot No.620/4943, Bhoi Sahi, Bhubaneswar
P.O.- Nayapalli, Dist.- Khurda, PIN-751012
6. Shri Laxmikant Mohapatra
S/o- Shri Prasanna Kumar Mohapatra
At /P.O.- Haladiapada, VIA- Bajpur
P.S.- Kanas, Dist.- Puri, PIN- 752060
7. Ms. Snehanjali Parida
D/o- Shri Govinda Chandra Parida
At- Kanhapur Dihasahi
P.O./P.S.- Pipili, Dist.- Puri, PIN-752104
8. Ms. Madhusmita Sahoo
D/o- Shri Kumar Sahoo
At- Nuahat, P.O.- Jopan,
P.S.- Balanga, Dist.- Puri, PIN-752105

He / She is hereby appointed as **Junior Stenographer** on contractual basis in the Court's Establishment for a period of 3 (Three) years from the date of his /her joining with a Monthly Remuneration of Rs. 14,200/- (Rupees Fourteen Thousand Two Hundred) only as per the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019 and its Amendment Rules, 2021 read with Odisha Group – 'C' and Group – 'D' posts (contractual appointment) Rules, 2013 and its Amendment Rules, 2021. He / She should join his/her new assignment on **19.01.2022** failing which the appointment shall be treated as cancelled.

Contd. P/2

On successful completion of the contractual period of service as per Rule – 32(2) &(3) of the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019, he /she shall be absorbed in the permanent establishment of the Court in the Scale of Pay of Rs. 25,500 – 81,100/- in Level – 7 of the Pay Matrix pursuant ORSP Rules, 2017.

He / She should furnish the following documents at the time of joining;

- (i) "Attestation Form" in duplicate duly filled alongwith two passport size photographs duly attested by a Gazetted Officer.
- (ii) Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
- (iii) Two Character Certificates from two Gazetted Officers.
- (iv) Declaration to the effect that he/she has not been dismissed from any Govt. Service.
- (v) Declaration to the effect that he/she has not more than one spouse living in case he /she is married.
- (vi) Certificates and Mark Sheets in support of date of birth, caste, educational qualification, technical qualification etc., in original alongwith their copies duly attested.
- (vii) Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
- (viii) COVID -19 RTPCR Negative Report obtained within 72 hours before the date of joining.

The appointment is subject to verification of all the certificates along with his/her character and antecedents in the manner prescribed by the Government. In case his/her certificates, character and antecedents are not found correct/satisfactory, he/she will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Chief Justice

**Sd/- S.K.Mishra
Registrar (Judicial)**

Memo No 303(12) / Date. 07.01.2022

Copy forwarded to the Persons Concerned/ Bill Asst. (2 Copies) / Asst. In-charge of Accounts (Misc.) Section / Asst. In-charge of(GPF/ PRAN)/ Asst. In-charge of Service Book for information and necessary action.


Special Officer (Special Cell)

Memo No. 304 / Date. 07.01.2022

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court Website.


Special Officer (Special Cell)

N. B.:- The formats of "Attestation Form" and "Medical Certificate of Fitness" are available in the Court's Website under the heading - "Forms".